

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1646/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Sony Music Entertainment India Pvt. Ltd.

V/s.

Baadl Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Dikshat Menra Advocate for  
1/b Rajan? Operational  
Associates Creditor

D. M

**ORDER**

**C.P. No.1646/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **12.01.2018**.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

21.12.2017

aah

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)